12.00 Noon

[The Deputy Chairman in the Chair].

PAPERS LAID ON THE TABLE

Ninth Annual Report (Volumes I and II) (1.4-1986 to 31-3-1987) of the minorities commission with related Papers

THE DEPUTY MINISTER IN THE! MINISTRY OF WELFARE (SHRIMATI K. KAMALA KUMARI): Madam, I lay on the Table a copy each (in English arid Hindi) of the following papers:—

- (i) Ninth Annual Report (Volumes I and II) of the Minorities Commission for the period from 1-4-1986 to 31-3-1987, together with an Explanatory Note oh the Report and the action taken Memorandum thereon
- (ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library See No. LT 796/91-for (I) and (II)]

Reports and Accounts (1989-90) and Budget Estimates (1991-93) of Damo-dar Valley Corporation and related Papers

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH *RAT*): Madam, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers under subsection (5) of section 45 of the Damodar Valley Corporation Act, 1948:—
 - (i) Annual Report and Accounts of the Damodar Valley Corporation for the year 1989-90, together with the Audit Report on the Accounts.
 - (ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay, in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 903/91 for (I) and (II)]

II. A copy (in English and Hindi of the Annual Budget Estimates of the Damodar Valley Corporation for the year 1991-92, under subsection (3) of section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library See No. LT 904/91 for (II)]

- I. Statement (As on 31st March, 1991)
 Showing Results of the 21st Valuation
 of the Life Insurance Corporation of
 India.
- II. Notifications of the Ministry of Finance (Department of Revenue)
- III. Notifications of Indian Bank, Bank of Baroda, Andhra Bank and National Housing Bank

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE) Madam, I lay on the Table—

I. A statement (in English and Hindi) showing the results of the Twenty-first Valuation of Life Insurance Corporation of India as on 31st March, 1991, under section 29 of the Life Insurance Corporation Act, 1956.

[Placed in Library See No. LT 897/91 for (I)]

- II. A copy each (in English and Hindi) of the following Notifica tions of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, together with Explanatory Memoranda on the Notification:
 - (1) G.S.R. No. 584(E), dated the 13th September, 1991 exemp-